

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 393 OF 1996

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

22/12/97

Mr. Vijay Mehra, Counsel to applicant.
Mr. R. L. Purshottam Bhatia, Counsel to
Mr. J. P. Joshi, Counsel to respondent.

The learned Counsel to
applicant submits that he does not
want to ~~the~~ press this original application
and withdraws the same. He is permitted.
The original application is, therefore, dismissed
as having been withdrawn.

The parties are left to
bear their own costs.

Gopal Singh
Gopal Singh
Adm. Member

A. K. Misra

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A. K. MISRA
न्यायिक सदस्य
JUDL. MEMBER

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counsel for
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dt 11/01/98
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29/12/97